List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of corporate debtor: Novus Energy Systems Limited Date of commencement of CIRP: 25-02-2026 List of creditors as on: 13.08.2026

Amount in ₹

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Union Bank of Bank		724712361	628175603		Details as given below		No	63.04	96536758				
2	Indian Renewable Energy Development Agency Limited (IREDA)		368242038	368242038		Details as given below		No	36.96					
	Total		1092954399	996417641					100	96536758				

Security details as per Union Bank of India 1. Primiary Securities:

S.No.	Detail of Security	Value	Present Status
1	Equitable Mortgage of Land, Building & other civil works (Industrial open land admeasuring Ac 7.20 gts. (4.1 1 +3.09), i.e., 39446 sq. yds. situated at SY. No. 920/A & 921/A, and Non-Agriculture Land Admeasuring Ac 0.26 gts at SY. No. 919, yekaguda village, Nandigama mandal, Ranga Reddy Dist., Telangana in the name of company.	Rs. 46.50 crores as per the valuation dated 25.07.2025, valuer Singam Sreenivas Reddy Rs 44.92 crores as per the valuation dated 28.07.2025, valuer SSTR Engineers	The Factory L&B and P& M were sold out through e-auction under SARFAESI Act conducted on 09.01.2026 for a sale consideration of Rs. 39.10 crore against the Reserve Price of Rs.39.00 crore. The successful bidder paid the entire sale consideration on 23.01.2026, and the same was appropriated to the borrower's multiple loan accounts with bank. Sale certificate has been issued on 28-01 -
2	Hypothecation of Plant and Machinery.	Rs. 7.54 crores as per the valuation dated 25.07.2025, valuer Singam Sreenivas Reddy Rs. 7.28 crores valuer SSTR	
3	Hypothecation of entire current assets of the Plant Project of Singareni Collieries Company	Total current asset Rs 141.36	
4	Hypothecation of CAR B/Y\W X7in the name of the company	Rs.1.24 Crores as per the invoice of the Car.	The Car is in the possession of the Mr. Y. Anshuman-Managing Director of the company

Security details as per Union Bank of India : 2. Collateral Securities

S.No.	Detail of Security	Value	Present Status
5	Residential Flat No.3, 2nd Floor, Siri Residency bearing H.No.6-3-680/8/2/203, with super built-up area 1410 sft. and UDS (Un-Divided Share) of 71.55 sq. yds. situated at Somajiguda in the name of company.	Rs.1.05 crores as per the valuation dated	The Flat was sold out through e-auction under SARFAESI Act conducted on 30.05.2025 for a sale consideration of Rs.0.93 crore against the Reserve Price of Rs.0.86 crore. The successful bidder paid the entire sale consideration on 30.06.2025, and the same was appropriated to the borrower's loan accounts with bank. Sale certificate has been issued on 04-07-2025.
6	Second Charge on all movable assets of the Telangana (First Charge with IREDA .	Value is not mentioned in	

Security details as per Indian Renewable Energy Development Agency Limited (IREDA)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of corporate debtor: Novus Energy Systems Limited Date of commencement of CIRP: 25-02-2026 List of creditors as on: 13.08.2026

Amount in ₹

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any

1. Hypothecation Deed dated 27.03.2021: creating an exclusive charge in favour of the Financial Creditor over the moveable assets both present and future including stock, receivables, plant and machinery etc. pertaining to the Project, and elsewhere both, present and future, including plant and machinery, machinery spares, equipment, tools and accessories, furniture, fixtures, vehicles, stocks and all other moveable assets, present and future.
2. Personal Guarantee of Mr . Anshuman Yenigalla, Mr. Venkata Ravindra Yenigalla, Ms. Pariplavi Mokkapati, Mr. K. Srinivasa Chary, and Mr . M. Pramod Kumar dated 30.03.2021: executed in pursuance of the financial assistance provided for to the Corporate Debtor by the Financial Creditor to the tune of Rs.36,00,00,000/-
3.Personal Guarantee of Mr. Y Vardhaman dated 06.07.2021: executed in pursuance of the financial assistance provided for to the Corporate Debtor by the Financial Creditor to the tune of Rs.36,00,00,000/-
4.Personal Guarantee of Mr. Y Pallavi dated 06.07.2021: executed in pursuance of the financial assistance provided for to the Corporate Debtor by the Financial Creditor to the tune of Rs.36,00,00,000/-
5. Memorandums of Entry dated 24.01.2022 and 03.02.2022 creating second charge on security (both primary and collateral) in favour of the Financial Creditor in pursuance of the financial assistance provided for to the Corporate Debtor by the Financial Creditor to the tune of Rs. 36,00,00,000/- stipulated by Union Bank of India (who is holding first charge thereupon).
(iii) Following Guarantees have been provided to secure financial assistance to the Corporate Debtor by IREDA to the tune of Loan amount of Rs. 36,00,00,000/-
1.Personal Guarantees executed through joint deed of Guarantee dated 30.03.2021 of the following persons-:
1)Sh. Anshuman Yenigalla
2)Sh. Venkata Ravindra Yenigalla
3)Sh. Pariplavi Mokkapati
4)Sh. K Srinivasa Chary
5)Sh. M. Pramod Kumar
2.Personal Guarantee executed by Ms. Yenigalla Pallavi through deed of Guarantee dated 06.07.2021.
3.Personal Guarantee executed by Sh.. Yenigalla Vardhaman though deed of Guarantee dated 06.07.2021
Name and address of the guarantor-
1.Mr. Anshuman Yenigalla presently residing at plot no. 100, P&T colony, Trimulgherry, Secunderabad -50015, in the State of Telangana.
2. Mr. Venkata Ravindra Yenigalla Presently residing at Flat no. 904, Block B, Aspire Apartment, Kummara Basthi, Madhapur-500081, K.V.Ranga Reddy District, in the state of Telangana. Permanent resident of Hyderabad, in the State of Telangana.
3.Mr. Pariplavi Mokkapati presently residing at plot no. 100, P&T colony, Trimulgherry, Secunderabad -50015, in the State of Telangana. Permanent resident of Hyderabad, in the State of Telangana.
4.Mr. K. Srinivasa Chary and presently residing at 1-2-365/9, Domalguda, Himayath Nagar, Hydrabad-500029, in the State of Telangana. Permanent resident of Hyderabad, in the State of Telangana.
5.Mr. M Pramod Kumar presently residing at 1-2-56/84, Advocates Colony, Domalguda, Hyderabad-500029, in the State of Telangana. Permanent resident of Hyderabad, in the State of Telangana.
6.Mr Mr Yenigalla Vardhaman, presently residing at Flat 14 The Byfrons, Boundary Road, Farnborough, Hamsphire, U.K GU146SE
7.Ms. Yenigalla Pallavi, pallavi, presently residing at 1521 Royal Ln, Apt 1226, Dallas, TX, 75229.